[Mr. Speaker]

and full direction. They have split themselves into committees and commissions quietly sitting throughout the day and going into these things with no press, no galleries, with a little calmness without any desire lurking for publicity.

SHRI MADHU LIMAYE: What is wrong with publicity?

MR, SPEAKER: Mr. Limaye, what ever you say, whether it is right or wrong, I have no dispute with you. But you know it is much better not to ask me. But a day is coming...

SHRI SHYAMNANDAN MISHRA: We are pitted against much mightier instruments of publicity of the Government.

MR. SPEAKER: You do not know what mightier force this system to which I am referring, to which Shri Banerjee referred and which Prof. Hiren Mukerjee may also recommend, is. They have this system, I do not comment on anything because we have a constitution. Within that Constitution, we have rules and procedures. We have to work it and make it as flaxible as possible so that it may meet the aspirations of the people.

SHRI SHYAMNANDAN MISHRA: Could not the date for the presentation of the Budget be advanced so that more days are available for the session? What is sacrasanct about the present date?

MR. SPEAKER: These are all suggestions. We can consider all these suggestions. For the time being, I do not agree that we can get rid of the procedure which we had been following in the past...(Interruptions)... Let us live for long and see what changes come. Mr. Banerjee.

(ii) PAYMENT OF DA INSTALMENTS TO CENTRAL GOVERNMENT EMPLOYEES

SHRI S. M. BANERJEE (Kanpur): With your permission I want to raise

a very important matter because today at 6 p.m. all the demands are going to be guillotined. This has appeared in the newspapers and from our experience also we know that when we were discussing the Budget no provision had been made for payment of five instalments of dearness allowance to the Central Government employees throughout the country. Thirty lakhs of Central Government employees were expecting that after the discussion between the officials and the employees on 15 April and 21 April, an announcement would be made about payment of five instalments of DA; they have accepted the liability because it is according to the Third Pay Commission Report. We expected a provision to be made in the budget but no provision had been made and no assurance had also been given by the Finance Minister that adequate amount would be provided for the five instalments. I am not asking for the future; five instalments are due from 1-10-1974 till 1 March 1975. Today in the newspaper it has come out that a discussion was going on with the Planning Commission and the Finance Ministry, and that the Finance Minister also agreed to pay some amount but the Almighty Deputy Chairman of the Planning Commission was standing in the way. I wish him all success in his Plans but why should he stand in the way of paying the Central Government employees their legitimate dues. I am not warning the Government, I am asking the Finance Minister to make statement before 6 O'clock today when the demands are going to be guillotined that adequate amount would be provided and they would not be deprived of their dues. If that is not done at the time of guillotine we will have to oppose it. Otherwise, it will be a betrayal and a breach of faith and gross injustice. Through you I request the Minister to make a statement. The Finance Minister has come back yesterday. Even if he could not make a statement, Shri P. K. Mukherjee or Shrimati Sushila Rohatgi can make a statement; I shall accept that. The Central Government employees

will not take this lying down; they will start agitation throughout the country and the entire responsibility will be that of the Government.

SHRI DINEN BHATTACHARYYA (Serampore): This issue was raised again and again. I do not know why you are not asking the Government to make a clearcut statement. They should announce it today at least.

MR. SPEAKER: I have accepted only one. I cannot accept all. The only pity is that if I allow you, you don't sit.

SHRI DINEN BHATTACHARYYA: The Government must make a statement on the D.A. issue. He does not want anything more.

MR. SPEAKER: He has raised the point under Rule 377. Mr. Raghu Ramaiah, please note it down.

Now, Mr. Pai, at what time would you like to reply? The time left for this Ministry is two hours and forty minutes, How much time will you require?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): Please give me one hour.

MR. SPEAKER: I think at 3.15 PM you would reply.

13.22 hrs.

DEMANDS* FOR GRANTS, 1975-76 Contd.

MINISTRY OF INDUSTRY AND CIVIL SUPPLIES—Contd

श्री राजदेव सिंह (जोनपुर): ग्राध्यक्ष महोदय कल मैं इंडस्ट्रियल पालिमी रेजोल्यूशन की मंशा की बात कर रहा था। उसकी जो मंशा थी, उसका जो भाव था, ग्रगर ईमानदारी के साथ उसका पालन किया गया होता न बहुत सी समस्यायें जो ग्राज हमारे सामने

है व शायद पैदा न हुई होतीं। उसी की पृष्ठभूमि में मैं कहना चाहता हूं कि इंडस्ट्री का डिमपर्सल पूरं देश मे न हो करके देश के कुछ हिस्सों में उसका कंमेंद्रशन हुम्रा है। इसके ग्रलावा उपभोक्ताश्रों के काम में श्राने वाली मास कंजम्पशन की किन किन वस्तुओं को प्राथमिकना मिलनी चाहिये उत्पादन यह नहीं हुन्ना है। जैसे सीमेंट, कोर्स क्लाय, कर्माणयल वीहिकल्म, बेबी फूड, बनस्पति, ये मव ग्राइटम्ज ऐसी है जो ग्राम जनता के उपभाग की हैं। इनकी तरफ कोई ध्यान नहीं दिया गया है। एयर कंडी शनर्स और रेफ़ी-जरेटर्स ग्रादि की तरफ ग्रधिक ध्यान, उनवे प्रोडक्णन की तरफ दिया गया है। इससे देश में कई मामलों में ग्रममानतासामने ग्राई।

13.23 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

इसी संदर्भ में मै कहना चाहता हूं कि म्राज देश में मार्थिक दृष्टि से पिछड़े हुये बहुत से इलाके हैं। इनके बारे में कभी कभी कहा जाता है कि पिछड़े हुये इलाके इतने स्केटर्ड हैं इतने फैंले हुये है, इतने छोटे छोट हैं कि कोई यूनिफार्म स्कीमें नही बनाई जा सकती हैं। मैं इस सम्बन्ध में उस पिछड़े हुये इलाकों का जिक कर देना चाहता हूं कि जिस को उत्तर प्रदेश के पूर्वी जिले कहा जाता है। ये बहुत पिछड़े हुए इलाके हैं। ये पन्द्रह जिले हैं। इनकी ग्राबादी इस समय तीन करोड़ से अधिक है। आबादी और एरिया के मामले में हिन्दुस्तान के बहुत से जो राज्य हैं उनसे भी ये बहुत बड़े हैं। इनके पिछड़ेपन की एक लम्बी चौड़ी कहानी है। 1857 से लेकर 1947 तक, नब्बे साल नक स्वाराज्य की लड़ाई इन इलाकों ने लडी है। विटिश साम्राज्यवाद में टबकर लेने में ये इलाके सबसे आगे रहे थे बड़ी बहादूरी

^{*}Moved with the recommendation of the President